



Completion of Recovery Certificate No. 8995 of 2026 against Sumit Kanungo (PAN: AUCPK0661M) & Riya Jain (PAN: AHKPJ1006A) in the matter of Front Running: Various Funds of Fidelity Group.

Recovery Certificate No. RC 8995 of 2026 dated January 01, 2026 was drawn against **Sumit Kanungo (PAN: AUCPK0661M) & Riya Jain (PAN: AHKPJ1006A)** for a sum of **Rs.3,08,139/- (Rupees Three Lakh Eight Thousand One Hundred Thirty-Nine Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. WTM/AB/IVD/ID3/16889/2022-23 dated June 03, 2022 in the matter of Front Running: Various Funds of Fidelity Group.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

16.01.2026
Ahmedabad

Pooja Dhingraa
RECOVERY OFFICER

पूजा ढिंगरा / Pooja Dhingraa
व्यवस्थी अधिकारी एवं उपमहाप्रबंधक
Recovery Officer & Deputy General Manager
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